

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA (CAA) No.176/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

Name	of the Company	R.M. Commercial Pvt.Lt	d. & Anr	
Under Section		230-232		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
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ORDER

Ld. Counsel for the petitioners are present.

The case is already listed on **01/11/2017**. There is no need to prepone the date of hearing.

Put up the case on the date fixed.

Sd/~ (Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

